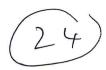
NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/661/(IB)/CB/2017

NAME OF THE PETITIONER(S)

: FOSECO INDIA LTD

NAME OF THE RESPONDENT(S)

: RLS ALLOYS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

and Chnikishung

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<u>ORDER</u>

Counsels for both the parties are present. Counsel for Corporate Debtor submitted that the Corporate Debtor is ready to settle the matter and prayed for time. At request, time is enlarged. Put up on **02.01.2018** at **10.30** A.M.

MEMBER (JUDICIAL)

ghk